

(a) whether Government have any proposal to hold talks with the terrorists in Kashmir;

(b) whether any such talks were held recently; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) No, Sir. There is no such proposal at Present.

(b) and (c). Do not arise.

Comprehensive Crop Insurance Scheme

648. SHRI JANARDAN TIWARI: Will the Minister of AGRICULTURE be pleased to state the steps taken or proposed to be taken for effective implementation of Comprehensive Crop Insurance Scheme throughout the country?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): The steps taken for effective implementation of Comprehensive Crop Insurance Scheme included low rates of premia, subsidization of premia beyond 50% equally between States & Central Government for small and marginal farmers inclusion of foodgrains, pulses and oilseeds which are normally grown under rainfed conditions. It is proposed to implement the CCIS on the same lines throughout the country from Kharif 1990 onwards.

[English]

Seizure of Goods Unlawfully by Delhi Police

649. SHRI KAMAL CHAUDHRY: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given on 13th March,

1989 to Unstarred Question 2393 regarding registration of cases by Delhi Police and state:

(a) whether it is a fact that according to the Judgment of the Supreme Court in Pratiba Rani Vs. Suraj Kumar, articles of joint use like furniture, utensils, gents wears, etc., have been omitted by the Supreme Court from the Purview of Sec. 406 IPC.;

(b) if so, whether police acted in defiance of the said law in any cases during May 1985 to May 1986, as per the FIRs, and

(c) if so, details of such cases and action taken or proposed to be taken against the guilty police officials?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Criteria for Deciding Areas affected by Drought/Famine

650. SHRI Y.S. RAJA SEK HAR REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) the criteria followed to decide that a region has been affected by drought or famine;

(b) whether in traditionally drought prone areas even if the rain fall is 20 per cent less than the normal rain fall, there is total failure of crops whereas in other areas even if the rain fall is 50 per cent less than the normal rain fall, crop can be raised; and

(c) if so, whether the above factor is taken into account while deciding that a region has been affected by drought or famine and if not, whether Government contemplate to suitably amend the guidelines?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) to (c). The execution of the relief operations, in the event of natural calamities including drought, is the responsibility of the concerned State Governments. The criteria, for declaring a region as drought affected, is formulated by the State Governments. The Central Government do not issue any such guidelines in this regard. Generally, the magnitude of failure of crops due to inadequate rains forms the basis of declaring the area as an area affected by drought.

Pakistan's Atom Bomb

651. SHRI PARASRAM BHARDWAJ: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appearing in the 'Indian Express' dated 19th February, 1990 stating that Pakistan has six atom bombs of size of the one dropped on Hiroshima and is preparing to make an even more powerful bomb;

(b) if so, the facts in this regard; and

(c) the reaction of Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) and (b). Yes, Sir. During the past two years a number of reports have indicated that Pakistan has acquired the capability to produce nuclear bombs and that it has also gone through the necessary steps to test the reliability of such nuclear bombs without conducting any nuclear test explosion in Pakistan. Based on the estimated production and stockpile of highly enriched weapons grade uranium in Pakistan, there have been reports since March 1988 about the exact number of nuclear bombs likely in Pakistan's possession. There have also been reports about Pakistan having obtained through clandestine

means the crucial elements which can boost the yield of a nuclear bomb.

(c) The security situation of India is constantly under review, particularly in the light of the developments in her neighbourhood. Government of India will take all necessary measures designed to cope with any threat that may be posed to the security of the nation.

[Translation]

Setting up of States Re-Organisation Commission

652. SHRI GANGA CHARAN LODHI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any suggestions have been received by Government for setting up of States Re-organisation Commission; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No such specific suggestion has been received in the recent past.

(b) Does not arise.

[English]

Educational Facilities for Children of Marine Fisherfolk in Orissa

653. SHRI BHAKTA CHARAN DAS: Will the Minister of AGRICULTURE be pleased state:

(a) the details of educational facilities provided to the children of marine fisherfolk in Orissa;

(b) whether arrangements have also